

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3528
ANSWERED ON:04.08.2014
APPOINTMENT OF NOTARIES
Godse Shri Hemant Tukaram

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the backlog of applications for appointment as notary is increasing day by day;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to clear the backlog?

Answer

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (c) Madam, the issue raised in the aforesaid question has already been answered in response to a substantially similar Unstarred Question No. 1531 on 21.07.2014, a copy of which is at Annexure.